

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3988  
ANSWERED ON:17.12.2014  
AREA SABHAS WARD COMMITTEES  
Panda Shri Baijayant "Jay"

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has reviewed the functioning of urban ward committees or area sabhas;
- (b) if so, the findings thereof; and
- (c) the steps being taken for increasing public participation in area sabhas for good urban governance?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): As part of the Reform initiatives under the JnNURM to bring about urban transformation, the Community Participation Law (CPL; reform aimed at strengthening municipal governments by Institutionalizing citizen participation and introducing the concept of Ward Committee and Area Sabhas was taken up. One of the milestones set for this Reform was to oversee the constitution of these Ward Committees at the municipality level. The review of the functioning of these ward committees and Area Sabhas was not set as a milestone under the Reform.

(b) & (c): Do not arise.